

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:532

ANSWERED ON:23.02.2006

PERMISSION TO PRIVATE COMPANIES FOR OIL AND GAS EXPLORATION

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of private oil and gas companies granted permission for oil and gas exploration during the last three years, State-wise;
- (b) the quantum of oil/gas discovered by these companies during the said period; and
- (c) the quantum of revenue earned by the Government thereby?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) The Government have signed production sharing contract under the New Exploration Licensing Policy (NELP) with 7 private companies either on their own or as consortium for 6 onland blocks during the year 2002-03, 2003-04 and 2004-05. The State wise details are given below:-

State No. of Blocks Private Companies

Bihar 1 Cairn Energy Petroleum India Ltd.

Cairn Energy Search Ltd.

Gujarat 3 Jubilant Enpro Pvt. Ltd.

Geoglobal Resources (Barbados) Inc.,

Prize Petroleum Co. Ltd.

Cairn Energy

Gujarat Block-I Ltd.

Tamil Nadu 1 Enpro Finance Pvt. Ltd.

Tripura 1 Enpro Finance Pvt. Ltd.

(b) & (c):- The above blocks are in the initial phase of exploration and no oil and gas discovery has been made till now in these blocks. Since, there are no discoveries in these blocks, the question of revenue to the Government does not arise.